

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:83

ANSWERED ON:23.02.2006

FM RADIO

Patel Shri Kishanbhai Vestabhai;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of FM radio frequencies of All India Radio and private broadcasters in operation, at present;
- (b) whether the Government has recently offered some more FM radio frequencies across the country; (
- (c) if so, the details thereof, State-wise;
- (d) the time by which these are likely to be operational; and
- (e) the details of revenue earned by the Government on account of one time entry fee from various broadcasters during each of the last three years?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (e) of the Lok Sabha Starred Question No. 83 for 23rd February, 2006 regarding FM Radio.

(a) Presently, 159 AIR FM Transmitters and 21 Private FM radio stations (Phase I) are broadcasting in the country;

(b) Yes, Sir. The Government has offered 337 FM radio frequencies in 91 cities across the country (Phase II);

(c) The state-wise details showing number of frequencies offered in the country are at Annexure;

(d) The bidding for these 337 FM frequencies has been concluded only on 3.2.06. Out of 337 frequencies, successful bids have been received for 280 frequencies. The successful bidders are required to complete various formalities within nine months and sign the agreement with Government of India. The FM stations have to be operationalised within 12 months from the date of signing of agreement.

(e) There was no provision of One Time Entry Fee (OTEF) in Phase-I of private FM radio broadcasting and the broadcasters were to pay Annual License Fee arrived at through open auction process. The details of Annual License Fee received during last three years are as under:

Year (Rs. in crores)

2002-03	113.64
2003-04	93.92
2004-05	65.98
2005-06	47.37
(dues upto 31.3.05)	
Total	320.91

In Phase II of private FM radio broadcasting, one time entry fee has been introduced. The Government has earned a revenue of Rs. 1157.35 crore as on date.

ANNEXURE

ANNEXURE AS REFERRED TO ON REPLY TO PART Â© OF THE LOK SABHA STARRED QUESTION NO. 83 FOR 23rd FEBRUARY, 2006 REGARDING FM RADIO.

S. No State No. of Channels Offered

1	Andaman & Nicobar Islands	4
2	Andhra Pradesh	22
3	Arunachal Pradesh	4
4	Assam	4
5	Bihar	8
6	Chandigarh UT	2
7	Chattisgarh	8
8	Daman & Diu	2
9	Delhi	6
10	Goa	3
11	Gujarat	16
12	Haryana	6
13	Himachal Pradesh	4
14	J&K	7
15	Jharkhand	8
16	Karnataka	19
17	Kerala	17
18	Madhya Pradesh	19
19	Maharashtra	42
20	Manipur	4
21	Meghalaya	4
22	Mizoram	4
23	Nagaland	4
24	Orissa	8
25	Pondicherry	3
26	Punjab	12
27	Rajasthan	25
28	Sikkim	4
29	Tamil Nadu	23
30	Tripura	4
31	Uttar Pradesh	30
32	West Bengal	11
	Total Channels	337